



HIGH COURT OF ANDHRA PRADESH : AMARAVATI

NOTIFICATION

Roc.No.82/2020-RC

Dated 17.10.2020

- Ref:1.High Court's Notification in ROC.No.82/2020-RC, dt.30.07.2019.
2.High Court's Notification in ROC.No.82/2020-RC, dt. 11.09.2020.
3.High Court's Notification in ROC.No.82/2020-RC, dt. 16.10.2020.

* * *

In continuation of the notification under reference 3rd cited, High Court made the following order:

Mr.K.VENKATA SAI DURGA RAVI TEJA is provisionally selected as Law Clerk on contract basis, to assist the Hon'ble Judges, High Court of Andhra Pradesh at Amaravati, for a period of one year, on consolidated pay of Rs.25,000/- per month, with the same terms and conditions mentioned in the notification dated 16.10.2020 under reference 3rd cited.

Sunil
17.10.20
REGISTRAR (RECRUITMENT)